

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,  
AMARAVATHI BENCH

**CP (IB) No. 215/9/AMR/2019**

IN THE MATTER OF FILING OF MEMO BY WAY OF REPORT CERTIFYING  
THE CONSTITUTION OF COMMITTEE OF CREDITORS UNDER REGULATION  
17 (1) OF THE IBBI (INSOLVENCY RESOLUTION PROCESS OF CORPORATE  
PERSON) REGULATIONS, 2016 BY THE INTERIM RESOLUTION  
PROFESSIONAL

IN THE MATTER OF: GUNTUR MULTI PACKAGING INDUSTRIES PRIVATE  
LIMITED

Between:

M/s Sudhaavarshini Paper Mills Private Limited

*... Applicant/ Operational Creditor*

Vs

M/s GUNTUR MULTI PACKAGING INDUSTRIES PRIVATE LIMITED

*...Respondent/ Corporate Debtor*

**LIST OF OPERATIONAL CREDITORS  
(Government Dues)  
As on March 10, 2022**

**LIST OF OPERATIONAL CREDITORS**

**(Government Dues)**

**As on March 10, 2022**

| Sl. No. | Name of the Operational Creditor      | Claim in Form | Amount Claimed | Amount Admitted |
|---------|---------------------------------------|---------------|----------------|-----------------|
| 1.      | Assistant Commissioner (ST)-<br>GST * | B             | ₹ 40,94,055    | ₹ 0             |
|         | Total                                 | B             | ₹ 40,94,055    | ₹ 0             |

A claim for arrears of tax of Rs. 40,94,055/- was made by Assistant Commissioner (ST), Vuyyuru Circle, Andhra Pradesh by issuing notice of demand vide DRC-07 & ASMT-10. The assessment of GST Liability is based on provisional / best judgement assessment as on the commencement of CIRP viz., November 8, 2021.

BEFORE THE HON'BLE NATIONAL COMPANY  
LAW TRIBUNAL,  
AMARAVATHI BENCH

**CP (IB) No. 215/9/AMR/2019**

IN THE MATTER OF FILING OF MEMO BY THE  
INTERIM RESOLUTION PROFESSIONAL

IN THE MATTER OF:

M/s SUDHA VARSHINI PAPER MILLS PRIVATE  
LIMITED

*...Operational Creditor*

Versus

M/s GUNTUR MULTI PACKAGING INDUSTRIES  
PRIVATE LIMITED

*...Corporate Debtor*

**LIST OF OPERATIONAL CREDITORS  
(Government Dues)  
As on March 10, 2022**

Filed on: March 17, 2022

Filed by:

Siva Sai Hari Bhaskar Neti  
Interim Resolution Professional  
(in the matter of Guntur Multi Packaging  
Industries Private Limited)  
**IBBI/IPA-001/IP-P-02204/2020-2021/13468**  
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Siva Sai Hari Bhaskar Neti  
Interim Resolution Professional  
(in the matter of Guntur Multi Packaging  
Industries Private Limited)

**IBBI/IPA-001/IP-P-02204/2020-2021/13468**

Place : Visakhapatnam  
Date : March 17, 2022

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